

PROF. SATYASADHAN CHAKRABORTY: He is going to Israel at the invitation of the Israeli Government.

DR. SUBRAMANIAM SWAMY: I do not support Israel's policy. Let him say that also.

(Interruptions)

MR. SPEAKER: Mr. Nadar, don't do it. . . It looks awful to me. . .

(Interruptions)

MR. SPEAKER: Whatever Mr. Nadar says will not go on record. . .

(Interruptions)

MR. SPEAKER: He is doing an objectionable thing. . .

(Interruptions)

MR. SPEAKER: Nothing goes on record. . .

(Interruptions)

MR. SPEAKER: You are transgressing all the limits of decency. Please resume your seat.

Mr. Halder.

SHRI KRISHNA CHANDRA HALDER (Durgapur): Five Adivasis have been killed in Bihar. An adjournment motion moved by Mr. Paswan should be allowed.

MR. SPEAKER: Not allowed.

श्री राजनाथ सोनकर शास्त्री (सैदपुर)
अध्यक्ष महोदय, टाइम्स आफ इंडिया में
प्रकाशित डेजरस बी. ए. आर. सी. में
पेंसिल स्टोलन का मामला बहुत गम्भीर
है। क्या इस पर आप कार्रवाई एटेंशन स्वी-
कार करेंगे ?

MR. SPEAKER: I have it; it is under my consideration.

12.03 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER PASSPORTS ACT AND A STATEMENT

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI A. A. RAHIM): I beg to lay on
the Table:

(1) A copy of the Passports (Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 469(E) in Gazette of India dated the 24th June, 1982 under sub-section (3) of section 24 of the Passports Act, 1967.

(2) A statement (Hindi and English versions) explaining reasons for delay in laying the notification mentioned at (1) above.

[Placed in Library. See No. LT—5489/82].

NOTIFICATION UNDER PREVENTION OF FOOD ADULTERATION ACT

THE MINISTER OF HEALTH AND
FAMILY WELFARE (SHRI B. SHAN-
KARANAND): On behalf of Miss Kumud-
ben M. Joshi, I beg to lay on the Table a
copy of the Prevention of Food Adultera-
tion (Fifth Amendment) Rules, 1982
(Hindi and English versions) published in
Notification No. G.S.R. 476(E) in Gazette
of India dated the 29th June, 1982 under
sub-section (2) of section 23 of the Pre-
vention of Food Adulteration Act, 1954.

[Placed in Library. See No. LT—5490/82].